

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/2407 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti Malaya Deb,
Principal Judge,
Family Court, Cachar, Silchar

Dated Guwahati, the 6th May 2019.

Sub:- **Earned leave with station leave permission.**

Ref:- Your letter No. FC/Sil/2019/107 dtd. 03.05.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Earned leave for 22 (twenty two days) w.e.f. 09.05.2019 to 30.05.2019 along with station leave permission from the morning of 09.05.2019 till the morning of 31.05.2019, has been granted. You are requested to hand over the charge of your Court and office to the the Counsellor, Family Court, Cachar, Silchar before proceeding on leave.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

2409
Memo NO.HC.VII-65/2005/2408- /A, dated 06'05'19

Copy to:

1.The Principal Accountant General (A&E), Assam, Guwahati for information. A copy of duly filled in leave application in prescribed format in respect of the concerned officer is sent herewith for necessary action from your end.

✓ 2.The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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